OFFIE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

SI. No.	Name of Sr. PA/PA	From	То
1.	Ms. Savita Sharma W/o- Sh. Jatin Sharma EC: 32198922	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Pawan Kumar, ASJ (Spl. FTC), New Delhi District, Patiala House Courts, New Delhi.
2.	Sh. Shashi Kant S/o- Sh. Khem Chand EC: 30056588	PA in the court of Sh. Pawan Kumar, Ld. ASJ (Spl. FTC), New Delhi District, Patiala House Courts, New Delhi.	PA in the court of Sh.' Vinod Kumar, Principal Judge, Family Court, South District, Saket Court, New Delhi. (in diverted capacity)

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per

(GIRISH KATHPALIA)

Principal District & Sessions Judge Office (HQs)

Delhi (p)z_

No.77673-694 /Admn.I/P&T/HQs/2022

Dated. Delhi the

0 OCT 2027

Copy forwarded for information and necessary action to:-

- 1. The Principal District & Sessions Judge, New Delhi/South, Delhi/New Delhi.
- 2. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
- 3. The Officer In-Charge/DDO, Accounts Branch, Central/ New Delhi/South, Delhi/New Delhi.
- 4. The Sr. A.O(Judl)/A.O (Judl)/Branch In-Charge , Centtal/New Delhi/South, Delhi/New Delhi
- 5. PS to the undersigned.
- 6. The Officers & officials concerned.
- 7. The Dealing Assistants, Personal File, Central, Tis Hazari Courts, Delhi.
- 8. The Dealing Assistant, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
- 9. The Dealing Official, ACR Cell, Computer Branch, Tis Hazari Courts, Delhi
- 10. The dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi
- 11. The Web-site Committee, Tis Hazari Courts, Delhi

Principal District & Sessions Judge Office (HQs)

(12 t)

(MASO